



File No. 10/36/2016-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL


छटा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 12th May 2020

OFFICE ORDER

The Competent Authority in exercise of the powers conferred under Rule 15 A, sub rule (4) of NCLT (Salary, Allowances and other Terms and Conditions of Service of President and other Members) Rules, 2015 notified vide notification no. G.S.R. 682(E) dated 23.9.2019 by Central Government, Ministry of Corporate Affairs, following postings/transfers of Members of the National Company Law Tribunal are made with immediate effect:-

S. No.	Name of Member	Present Posting	New Posting
1	Shri H.P. Chaturvedi, Member (Judicial)	NCLT Ahmedabad	NCLT Mumbai
2	Shri M.B. Gosavi, Member (Judicial)	NCLT Kolkata	NCLT Ahmedabad
3	Shri Rajasekhar V. K., Member (Judicial)	NCLT Mumbai	NCLT Kolkata

The Hon'ble Members shall move to their new stations of posting, after lockdown restrictions on movement are withdrawn by the Central Government and respective State Governments.


(Shiv Ram Bairwa)
Registrar, NCLT

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. PPS to the Secretary, Ministry of Corporate Affairs, New Delhi
4. Pay & Accounts Officer, Ministry of Corporate Affairs, Kolkata
5. Pay & Accounts Officer, Ministry of Corporate Affairs, Mumbai
6. The Senior Accounts officer, NCLT, New Delhi
7. All NCLT Benches
8. NCLT website/ Notice Board.